

(e) what other suggestions have been given by Federation of Indian Export Organisations (FIEO) and Engineering Export Promotion Council?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) Quick Estimates of monthly trade statistics indicate significant decline in India's merchandise exports during the last few months, primarily on account of global economic slowdown and recession in the developed countries. Job losses have been reported in a few sectors.

(c) and (d) Yes Sir, Federation of Indian Export Organisation (FIEO) had requested for extension of the Interest Rate subvention scheme beyond 30.9.09. Government has extended the scheme till 31.3.2010.

(e) FIEO and Engineering Export Promotion Council (EEPC) had suggested for certain measures, including inter-alia, extension of DEPB Scheme; zero duty EPCG scheme; continuation, deepening and expansion of incentive schemes; scheme to rebate state level taxes/levies; domestic procurement facility against duty credit scrip; cheaper export credit finance; liberal MDA provisions; extension of interest rate subvention scheme for other sectors like engineering; scheme for promotion of branded products; liberal ECGC cover; introduction of Technological Upgradation Fund Scheme (TUFS) Engineering sector etc.

#### **Export sectors vulnerable to carbon tax**

2733. SHRI RAJKUMAR DHOOT:

SHRI RAHUL BAJAJ:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state which of our export sectors are vulnerable to a carbon tax constraints on exports that may be agreed to in the global climate change talks currently under way?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): As the global climate change talks that are currently underway in the United Nations Framework Convention on Climate Change (UNFCCC) do not include carbon tax on exports in their ambit, vulnerability of any of Indian export sectors to such a carbon tax constraint does not arise.

#### **Effect of sub-standard goods from China**

2734. SHRI M.V. MYSURA REDDY:

SHRI NANDAMURI HARIKRISHNA:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that due to lack of regulations the sub-standard goods from China are flooding into the Indian markets;

(b) if so, whether any assessment has been made to find out the amount of loss that the small Indian manufacturers are facing;

(c) if so, the details thereof; and

(d) what efforts Government is making to curb sub-standard goods from China?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) to (d) All imported goods in India are subject to domestic laws, Rules, Orders, Regulations, technical specifications, environment and safety norms